

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 209 of 2012

Dated : 27th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**West Central Railway ... Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Gitanjali Mohan

Counsel for the Respondent(s) : Mr. G. Umopathy for R-2 to 4

Mr. C.K. Rai

Mr. Mahipal for R-1

ORDER

We have heard the learned counsel for the Appellant as well as learned counsel for the Respondent No. 2 to 4.

Post the matter for submission of the learned counsel for the State Commission on **28th January, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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